

ITEM NO.46

COURT NO.6

SECTION XIV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14429/2007

(From the judgement and order dated 20/04/2007 in CWP No. 725/2001 of the HIGH COURT OF H.P. AT SHIMLA)

ROOP SINGH NEGI

Petitioner(s)

VERSUS

PUNJAB NATIONAL BANK & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 14/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. K.V. Mohan,Adv.

For Respondent(s) Mr. Harshvardhan Jha,Adv.
for M/S. K.L. Mehta & Co.,Advs.

UPON hearing counsel the Court made the following
ORDER

List for final disposal after two weeks .

(A.S. BISHT)
MASTER

COURT MASTER

(PUSHAP LATA BHARDWAJ) COURT